

FORM 21
[THE DESIGNS ACT, 2000]
POWER OF AUTHORITY TO AGENT
(See section 43)

To be stamped under the Indian
Stamp Act.

[^]State particulars In connection with[^].....
.....
.....

[^]Insert name and address of Agent. I (or We) hereby authorised^B.....
.....of.....
to act as my (or our) Agent and to receive all notices,
requisitions and communications until further notice.

^CStrike out not required. ^CAnd I (or We) revoke the previous authority given
^DInsert name of Agent whose authority is cancelled. by me (or us) to^D.....
.....

.....
.....
.....

in this matter.

Dated this..... day of.....20.....
(Signed)^E.....

^ETo be signed by the applicant
with official seal and
designation of the signatory.

To
The Controller of Designs,
The Patent Office,